

cluding 375 deaths in Chasnala Colliery disaster) in 1975 and 293 (including 43 deaths in the explosion in the Sudamdih Colliery) in 1976.

Compensation is payable by the managements under the provisions of Workmen's Compensation Act, the administration of which falls within the State sphere.

आपात काल के दौरान नसबन्दी आपरेशन

1531. श्री जगदम्बी प्रसाद यादव : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि आपातकाल के दौरान देश भर में राज्यवार कितने नसबन्दी आपरेशन किये गये ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : अपेक्षित सूचना का विवरण संलग्न है।

विवरण

क्रम संख्या	राज्य संघ शासित क्षेत्र एजेसियां	आपात कालीन अवधि* (जुलाई 1975 से मार्च 1977 तक) के दौरान किये गये नसबन्दी आपरेशन
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1.	आंध्र प्रदेश	881,773
2.	असम	363,097
3.	बिहार	736,558
4.	गुजरात	455,175
5.	हरियाणा	276,025
6.	हिमाचल प्रदेश	117,020

7.	जम्मू और काश्मीर	24,038
8.	कन टिक	536,151
9.	केरल	551,127
10.	मध्य प्रदेश	1,103,680
11.	महाराष्ट्र	1,438,039
12.	मणिपुर	7,018
13.	मेघालय	9,284
14.	नागालैंड	—
15.	उड़ीसा	436,261
16.	पंजाब	188,489
17.	राजस्थान	443,228
18.	तमिलनाडु	813,267
19.	त्रिपुरा	16,377
20.	उत्तर प्रदेश	958,994
21.	पश्चिम बंगाल	1,075,799
22.	अण्डमान और निकोबार द्वीपसमूह	1,640
23.	अरुणाचल प्रदेश	291
24.	चण्डीगढ़	3,498
25.	दादर नगर हवेली	924
26.	दिल्ली	158,781
27.	गोवा, दमन व दीव	7,829
28.	लक्षद्वीप, मिनीकाय और अमनदीव द्वीपसमूह	203
29.	मिजोरम	1,380
30.	पांडिचेरी	12,117
31.	रक्षा मंत्रालय	38,860
32.	रेल मंत्रालय	111,847

अखिल भारतीय	10,568,770
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Cultural Dealing to China

1532. SHRIMATI BIBHA GHOSH GOSWAMI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is any proposal to send cultural delegation to China; and

(b) if so, when?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJ-PAYEE): (a) No proposal is at present under consideration.

(b) Does not arise.

World Health Assembly Session at Geneva.

1533. SHRI PRASANNBHAI MEHTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether India attended the 30th World Health Assembly Session at Geneva in May, 1977:-

(b) if so, whether India has pleaded that India is finding it very difficult to provide basic health care to all due to the background of existing socio-economic structure and inadequate resources; and

(c) if so, whether they have decided to help India in this regard, if so, to what extent?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) Yes.

(b) At the World Health Assembly, India had pointed out the herculean task to provide adequate resources for even the minimal programme of reducing disease since the pattern of health care had always followed the expensive model of sophisticated curative services and institutions located in urban areas with a weak base of primary health care in rural area. A developing country like India could not afford to provide every citizen with every possible form of medical technology. The World Health Assembly was informed that India was taking steps to utilise the resources available with-

in the community itself in order to ensure elementary health care to the millions residing in the villages and to revitalise the concept of community health workers in order to help the community in the prevention of disease and to provide simple medical care for common ailments.

(c) WHO have shown keen interest in the new concepts of health delivery system being evolved in India. WHO does not give country-wise allocations at the World Health Assembly Sessions. It decides only in programme budget policies and the total allocations for different programmes. The allocations for most of the programmes and percentage of expenditure for actual programme implementation have been increased. The Regional Committee for South East Asia when it meets next will decide the level of allocation for each country under various programmes. The assistance to India from the WHO would be known only after the Regional Committee decides on specific country allocations.

**श्री सज्जन मिल्स लिमिटेड रतलाम
(मध्य प्रदेश में कर्मचारियों की बहाली)**

1534. डा० लक्ष्मी नारायण पांडेय :
क्या संसदीय कार्य तथा भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रतलाम (मध्य प्रदेश) स्थित श्री सज्जन मिल्स लिमिटेड के प्रबन्धकों ने आपातकाल के दौरान पांच सौ से अधिक कर्मचारियों की छंटनी की थी ;

(ख) क्या उक्त मिल में कार्यभार अधिक होने के बारे में सरकार को कुछ शिकायतें भी प्राप्त हुई हैं ; और

(ग) यदि हां, तो इस बारे में सरकार ने क्या कदम उठाए हैं ?